THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong the 5th February, 2024

No.HCM.II/133/2019-Rect/5. The Hon'ble the Chief Justice (Acting) is pleased to constitute an Interview Board for the purpose of assessing the suitability of candidates for the post of Law Clerk-cum-Legal Research Assistant in the High Court of Meghalaya, Shillong comprising the following members:

- 1. Hon'ble Mr. Justice H.S. Thangkhiew.
- 2. Hon'ble Mr. Justice W. Diengdoh.

REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect/5-A Dated 5th February, 2024 Copy to:

- 1. The Registrar cum- PPS to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 4. The Registrar (Judicial Service)/ (Administration)/ (CPC), High Court of Meghalaya, Shillong for favour of kind information.
- 5. The Joint Registrar-cum-OSD to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
- 6. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 7. Notice Board.
- 8. Office file.

REGISTRAR GENERAL